

BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

MISCELLANEOUS APPLICATION NO. 22/2023/EZ

IN

ORIGINAL APPLICATION NO. 06/2016/EZ

SUBHAS DATTA

.....APPLICANT

VERSUS

STATE OF WEST BENGAL & ORS.

.....RESPONDENTS

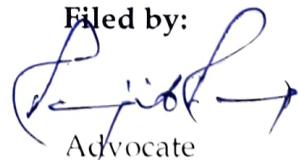
STATUS REPORT IN THE FORM OF AFFIDAVIT BY THE CHIEF SECRETARY,
GOVERNMENT OF WEST BENGAL.

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Filed by:

()

Advocate
Calcutta High Court

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STATUS REPORT IN THE FORM OF AFFIDAVIT BY THE CHIEF
SECRETARY, GOVERNMENT OF WEST BENGAL.

Most Respectfully Sheweth

I , Bhagwati Prasad Gopalika, S/o Satyanarayan Prasad Gopalika,
aged about 59 years, by faith- Hindu, by Occupation- Government
Service, working as the Chief Secretary, Government of West Bengal
having office at Nabanna, 325, Sarat Chatterjee Road, Howrah, , do
hereby solemnly declare and say as follows:-



1. That, I am holding the post of Chief Secretary, Government of West Bengal and I have made myself well acquainted with the facts and circumstances of the instant case and have gone through the documents and reports pertaining to the subject matter of the instant Original Application. Hence, I am competent to affirm the instant affidavit before this Hon'ble Tribunal.

2. That, this affidavit is being affirmed in pursuant to the solemn Order passed by the Hon'ble National Green Tribunal, Eastern Bench dated 19.10.2023 wherein Chief Secretary, Government of West Bengal was directed to constitute a Committee headed by the Deponent as Chairperson alongwith the General Manager, South Eastern Railways and other stakeholder Departments as member of the Committee.

It was directed that the Committee shall discuss the issue of charges and methodology to be worked out for allocating the land for starting construction of the Sewage Treatment Plant (STP) which is to be determined and place the same before the Tribunal on affidavit.



3. In compliance to the above-mentioned Order of this Hon'ble Tribunal, a Committee was constituted under the Chairmanship of the Deponent alongwith General Manager, South Eastern Railways and officials of stakeholder Departments as members of the Committee on 01.11.2023.

Copy of the Committee Notification dated 01.11.2023 is annexed herewith and marked as Annexure R/1.

4. That a meeting of the Committee was held on 01.11.2023 under the Chairmanship of the Chief Secretary, Government of West Bengal wherein the General Manager, South Eastern Railways along with other officers of South Eastern Railways were present. The officials of the stakeholder Departments also attended the meeting.

5. That the following decisions were taken in the meeting :

(a) Bio-diversity Board will provide technical guidance as and when required for vegetation management of Santragachi

Jheel. However, regular monitoring will be done by Howrah



Municipal Corporation(HMC) and Urban Development & Municipal Affairs (UD&MA)Department in field.

- (b) Fund regarding cleaning of Santragachi Jheel may be provided by UD & MA Department.
- (c) Railway Authority shall provide land and allow State Govt. to construct Sewage Treatment Plant (STP) (Waste Stabilization Pond (WSP) type.
- (d) Minimum requirement of land is to be assessed and conveyed to the Railway Authority by Kolkata Metropolitan Development Authority (KMDA) through the online portal of Railways .
- (e) With regard to funding of STP, the Railway Authority and State shall bear the cost as per the direction of Hon'ble NGT in Original Application No.06/2016/EZ.
- (f) Roads in and around the Jheel need to be repaired by Railway Authority.



- (g) Solid and Plastic Waste materials in and around the Jheel are to be cleaned regularly by HMC.
- (h) Mass awareness programme including IEC Activities may be conducted for protection and abatement of pollution in the Santragachi Jheel by HMC and Railway Authority.
- (i) Eco- tourism project may be initiated at the site with the help of Tourism Department in coordination with the Railways(Revenue Sharing Model)
- (j) Regarding generation of livelihood by making handicraft items using water hyacinth of the Jheel may be considered by District Magistrate, Howrah and HMC.
- (k) Railway Authority should ensure no further encroachment in and around the Jheel.

Copy of the Minutes of the first Meeting of the Committee dated 01.11.2023, is annexed herewith and marked as Annexure R/2.

6. That, in compliance with the direction of the Hon'ble Tribunal, Department of UD&MA has reported the following:



a. Funding of STP is under active consideration of the UD & MA Department.

b. Regarding cleaning of the Santragachi Jheel , HMC has been advised to utilize 5th State Finance Commission Grant available to them.

Copy of the report of UD & MA Department is annexed herewith and marked as Annexure **R/3**.

7. That in view of the minutes of the Committee meeting, KMDA has reported that they have already submitted application for sanction for land through online portal, vide Application ID:SER-KGP-2023-LS-21 dated 02/11/2023. Total area required for the STP (WSP type) is 14,962 sqm, out of which 3132 sqm is required for filling water body for embankment and a parcel of land measuring 700 sqm is required for the construction of 2 nos. of pump house and administrative building.

Subsequently, in connection with the application, joint visit has been done on 29/12/2023 and the area required for construction of garland



drain is (3020x1) equal to 3020 Sqm. Total area required for STP+ garland drain is equal to 17982 sqm.

NOC/Lease/Licensing of the required land is under process with South Eastern Railway authority.

Copy of the report of KMDA is annexed herewith and marked as Annexure **R/4**.

8. The office of District Magistrate, Howrah has informed that the proposal regarding generation of livelihood by making items using water hyacinth of Santragachi Jheel has been discussed with the Howrah Municipal Corporation which is willing to explore the opportunity with the help of Saamajik Pahal Foundation, a non-profit organization of Hooghly District.

Copy of the report of D.M. Howrah is annexed herewith and marked as Annexure **R/5**.

9. That the West Bengal Biodiversity Board (WBBB) has informed that the proposal as received from the Nature Mates for Santragachi Wetland vegetation restoration, monitoring and upliftment, during



October 2023 to March 2023 was forwarded to Department of UD&MA with a request to sanction fund for the above activity if the proposal is found suitable.

It is also mentioned that the Board would provide necessary technical guidance as and when required but regular monitoring may be done by UD&MA or HMC in field.

WBBB has further reported that the agency, Nature Mates has carried out cleaning of Santragachi Jheel during October 2023-December 2023.

Copy of the report of West Bengal Biodiversity Board along with photographs of the cleaning of Santragachi Jheel and pictures of migratory birds are marked and annexed as Annexure R/6 (colly).

That the reply is true to my knowledge and belief, which I derived from the office records.

Ashafnati Prasad Sengupta

DEPONENT

N. DASGUPTA
Notary
Regn. No. 006/2022
3, Bankshal Street
Calcutta-700001

03 FEB 2024

SOLEMNLY AFFIRMED
&
Declared Before me
on Identification Adv.

N. Das Gupta
NOTARY
N. DAS GUPTA
C.M.M. Court
Govt W.B.



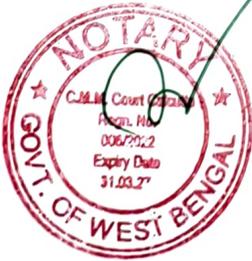
VERIFICATION

I, Bhagwati Prasad Gopalika, Chief Secretary, Government of West Bengal do hereby solemnly affirm and declare that the contents of the report in the form of affidavit are true to the best of my knowledge and belief. No part of the Report is false and nothing has been concealed.

Verified at Kolkata this day of January, 2024.

Bhagwati Prasad Gopalika

DEPONENT



Government of West Bengal
Environment Department
Prani Sampad Bhavan, 5th Floor, LB-2, Sec-III, Salt Lake, Kolkata-700 106

No. 2525 EN/3C- 09/2023

Kolkata, 1st November, 2023

NOTIFICATION

In pursuance of the Order of the Hon'ble National Green Tribunal, dated 19.10.2023 in Miscellaneous Application No.22/2023/EZ in Original Application No. 06/2016/EZ [Subhas Datta Vs State of West Bengal & Ors](Copy of the Order enclosed), the Governor is hereby pleased to constitute a Committee comprising the following members :

- | | |
|--|-----------------|
| 1. Chief Secretary, Govt. of West Bengal | Chairman |
| 2. Principal Secretary, Environment Department | Member |
| 3. Member Secretary, West Bengal Pollution Control Board | Member |
| 4. Principal Secretary, Urban Development & Municipal Affairs | Member Convener |
| 5. Municipal Commissioner, Kolkata Municipal Corporation | Member |
| 6. Secretary, Land & Land Reforms and Refuge, Relief & Rehabilitation Department | Member |
| 7. Chief Executive Officer, Kolkata Metropolitan Development Authority | Member |
| 8. Commissioner, Howrah Municipal Corporation | Member |
| 9. District Magistrate, Howrah | Member |
| 10. Commissioner of Police, Howrah | Member |
| 11. General Manager, South Eastern Railways | Member |

The Committee shall hold its first meeting on 01.11.2023 in which the issue of charges and methodology to be worked out for allocating the land for starting construction of the STP shall be determined and place the same before the Tribunal on affidavit.

The Committee may co-opt other members as and when required.

This issues with the approval of the Competent Authority.

By Order

Ro shini Sen
Principal Secretary to the
Government of West Bengal



Minutes of the first meeting of the Committee vide Order dated 19.10.2023 passed by Hon'ble NGT, Eastern Bench in Miscellaneous Application No.22/2023/EZ In Original Application No.06/2016/EZ (Ref. Santragachi Jheel)

In the Chair: Chief Secretary, Government of West Bengal

Meeting Date: 1st November, 2023

Meeting Venue: Conference Hall, 13th Floor, Nabanna

Meeting Time: 05:00 PM onwards

In compliance with the directions passed by the Hon'ble NGT, Eastern Bench vide order dated 19.10.2023 in Miscellaneous Application No.22/2023/EZ in Original Application No.06/2016/EZ (Subhas Datta -vs- State of West Bengal & Ors.), the Chief Secretary, Government of West Bengal chaired the meeting.

The General Manager, South Eastern Railways along with other officers of South Eastern Railways was present in the meeting. The officials of all stakeholder Departments attended the meeting. Attendance sheet is annexed at **Annexure-A**.

At the onset, the Chief Secretary, Government of West Bengal welcomed all the participants and thereafter Senior Special Secretary, UD & MA Department and Project Director, WBSPMG through power point presentation briefed and explained in detail the background of the case and the discussion points of the meeting. After a threadbare discussion among the participants the following decisions were taken:

- ✓ Bio-Diversity Board will provide technical guidance as and when required for vegetation management of Santragachi Jheel . However, regular monitoring will be done by HMC and UD&MA in field. If required, a Joint Inspection in this regard may be organized by HMC.

[Action: Bio-Diversity Board, HMC and Railway Authority]

- ✓ Fund regarding cleaning of Santragachi Jheel may be provided by UD & MA Department.

[Action: UD & MA Department]

- ✓ Railway Authority shall provide land and allow State Govt. to construct STP (WSP).

[Action: Railway Authority, UD & MA Department, KMDA]



- ✓ Minimum requirement of land is to be assessed and conveyed to the Railway Authority. As regards to for obtaining NOC, KMDA will expedite the matter and complete the process with the online portal of Railways within five (5) days.

[Action: HMC and KMDA]

- ✓ With regard to funding of STP, the Railway Authority and State shall bear the cost as per the direction of Hon'ble NGT in Original Application No.06/2016/EZ.

[Action: Railway Authority, UD & MA Department]

- ✓ Roads in and around the Jheel needs to be repaired.

[Action: Railway Authority]

- ✓ Solid and Plastic Waste Management in and around the Jheel is to be cleaned regularly.

[Action: HMC]

- ✓ Mass awareness programme including IEC Activities may be conducted for protection and abatement of pollution in the Santragachi Jheel.

[Action: HMC, Railway Authority]

- ✓ Eco-tourism project may be initiated at the site with the help Tourism Department in coordination with the Railways (Revenue Sharing Model).

[Action: Railway Authority, Department of Tourism]

- ✓ Regarding generation of livelihood by making handicraft items using water hyacinth of the Jheel may be considered.

[Action: DM, Howrah, HMC]

- ✓ Further encroachment should not increase in and around the Jheel.

[Action: Railway Authority]

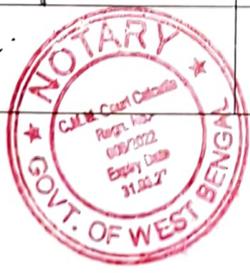
With no other issue for discussion the meeting ended with vote of thanks to and from the chair.

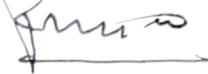
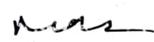



Chief Secretary, Government of West Bengal

Attendance sheet of the meeting on Santragachi Jheel matter held on 01.11.2023 at the Chief Secretary's Conference Hall in 13th floor of Nabanna, Howrah.

Sl. No.	Name & Designation	Contact No. & email	Signature
1.	Chief Secretary, Govt of West Bengal		
2.	Member Secretary, West Bengal Pollution Control Board		
3.	Principal Secretary, Deptt. of Environment		
4.	Principal Secretary, Urban Development & Municipal Affairs Deptt.		
5.	Municipal Commissioner, Kolkata Municipal Corporation.		
6.	Secretary, Land and Land Reforms and Refuge Relief and Rehabilitation.		
7.	Chief Executive Officer, Kolkata Metropolitan Development Authority		
8.	Commissioner, Howrah Municipal Corporation.	9619922660 commissioner.howrah@ mail.com	
9.	District Magistrate, Howrah.	9831078651	
10.	Commissioner of Police, Howrah.	9836759227 bhp.koh.2004@gmail.com	
11.	General Manager, South Eastern Railways.	9002080550 gmser@gmail.com	
12.	Chief Env. Officer Dept of Env. W. B.	9800004000 ddenvi1@hotmail.com	
13.	Principal Chief Engineer, SER.	9002080200	
14.	Dr. T. K. Gupta CTA, WBPCL	9830024276	
15.	Tripti Das		



Sl. No.	Name & Designation	Contact No. & email	Signature
	Saket Kumar Sr DENIE/KUP	9709477236 saketkumar@gmail.com	
	RANW RANJAN ARM / SANTRAM	9002081010	
	Rewti Raman Roy	9002080208	
	GIRISH KUMAR	9002081001	
	Sukhvir Singh	6289500211	
	Manish Kr. Pathak	9002080002	
	Franklin Roy, CE, GAD	983601111	
	A. Sanyal Secy, Law Dept	9073314102	
	Mounika Mitra Law officer - WMA	7272286197	
	Nandini Ghosh PD, WBSPM	9830193174	



GOVERNMENT OF WEST BENGAL
DEPARTMENT OF URBAN DEVELOPMENT & MUNICIPAL AFFAIRS
NAGARAYAN, DF-8, SECTOR-I,
SALT LAKE CITY, KOLKATA 700064

No. 1 /UDMA-15011(15)/17/2020-LS-UD SEC-Dept. of UDMA Dated, Kolkata, 3rd January, 2024.

From : Smt. Nandini Ghosh, IAS, Senior Special Secretary, UD & MA Department.
To : The Principal Secretary, Environment Department

Sub: M.A. No. 22/2023 in OA No. 06/2016/EZ (Subhash Datta Vs State of West Bengal & Ors.)

Ref:

1. Your letter vides Memo No. EN/2880/3C-09/2023 dated 21.12.2023.
2. Minutes of the Meeting dated 01.11.2023 held under the Chairmanship of Chief Secretary, GoWB at Nabanna.

Madam,

With reference to the above subject matter, I am directed to attach herewith the Status report regarding setting up of STP and cleaning of Santragachi Jheel as per directions of the Hon'ble NGT.

This is for your kind perusal and further necessary actions.

Encl: As stated above.

Yours faithfully,



Senior Special Secretary

No. 1 /UDMA-15011(15)/17/2020-LS-UD SEC-Dept. of UDMA

Dated, Kolkata, 3rd January, 2024.

Copy forwarded for kind information to:

1. Sr. PS to Principal Secretary, Department of UD & MA.
2. Sr. PS to CEO, KMDA



Senior Special Secretary

NANDINI GHOSH, IAS
Senior Special Secretary
Department of Urban Development &
Municipal Affairs
Govt. of West Bengal



Sub: Status report regarding funding of STP and cleaning of Santragachi Jheel as per directions of the Hon'ble NGT in M.A. No. 22/2023 in OA No. 06/2016/EZ (Subhash Datta Vs State of West Bengal & Ors.)

Ref.: Minutes of the Meeting dated 01.11.2023 held under the Chairmanship of Chief Secretary, GoWB at Nabanna.

In compliance with the directions of Hon'ble NGT, Eastern Zone Bench, Kolkata and with regard to pollution abatement of Santragachi Jheel, it appears inter-alia that --

1. With regard to funding of STP, is under active consideration of the UD & MA Department.
2. Regarding cleaning of the Santragachi Jheel, Howah Municipal Corporation has been advised to utilize 5th State Finance Commission Grant available to them.





Office of the Chief Executive Officer
3rd Floor, Block-A, Unnayan Bhawan
Salt Lake, Sector-II, Kolkata-700091

**Kolkata
Metropolitan
Development
Authority**

Memo: 131/CEO - 03/KMDA/2024

Dated: 10.01.2024

To,
The Director, IESWM & Principal Secretary
to the Govt. of West Bengal
Prant Sampad Bhawan, 5th Floor, LB-2
Sector-III, Salt Lake, Kolkata-700106.

Sub: Submission of Action Taken Report by KMDA.

Ref: 1. Memo no. EN/2880/3C-09/2023 dated 21/12/2023.
2. MOM of the committee vide Order dated 19/10/2023 passed by Hon'ble NGT, Eastern Branch in Miscellaneous Application No.22/2023/EZ In original Application No. 06/2016/EZ (Ref. Santragachi Jheel)

Madam,

With reference to the above, enclosed please find herewith the Action Taken Report by KMDA in connection with the Minutes of the Meeting of the Committee chaired by the Chief Secretary, Govt. of West Bengal dated: 01/11/2023.

Enclo. As stated above.

Yours' faithfully,


18/1/24
Chief Executive Officer,
KMDA

Memo: 131/1(4)/CEO - 03/KMDA/2024

Dated: 10.01.2024

Copy Forwarded to:

1. The Secretary, KMDA
2. The Chief Engineer, GAP Wing, W&S Sector, KMDA
3. The PS to Principal Secretary, UD&MA Dept. GoWB.
4. The PS to CEO, KMDA

Chief Engineer
GAP Wing, W&S Sector, KMDA

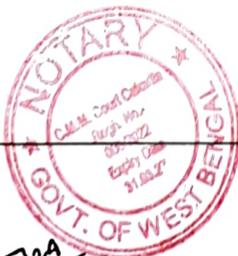


Action Taken Report

Ref:

- Minutes of the first meeting of the Committee vide order dated 19/10/2023 passed by Hon'ble NGT, Eastern Bench in Miscellaneous Application No. 22/2023/EZ In Original Application No. 06/2016/EZ (Ref. Santragachi Jheel).
- Memo no. EN/2880/3C-09/2023 dated 21/12/2023 of the Director, IESWM & Principal Secretary to the Govt. of West Bengal.

Sl No.	Decisions Taken	Action Taken by KMDA
3	Railway Authority shall provide land and allow state Govt. to construct STP (WSP).	Online application has been submitted in LSPS portal in ircep.gov.in.
4	Minimum requirement of land is to be accessed and conveyed to the Railway Authority. As regards for obtaining NOC, KMDA will expedite the matter and complete the process with the online portal of Railways within five (5) days.	<ul style="list-style-type: none"> Necessary application has already submitted for sanction through online portal, vide Application ID: SER-KGP-2023-LS-21 dated 02/11/2023. Total area required for this STP (WSP type) is 14,962 sqm, out of which 3132 sqm. is required filling water body for embankment and a parcel of land measuring 700 Sqm. is required for the construction of 2 nos. of pump house and Administrative Building. Subsequently, in connection with the application, joint visit has been done on 29/12/2023 and the area required for construction of garland drain is (3020X1)= 3020 Sqm. Total area required for STP+ garland drain=(14962+3020)=17982 Sqm. NOC/Lease/Licensing of the required land is under process with SE Railway authority.



[Signature]
 21/12/24
 Executive Engineer
 Division-GAP (EB-I)
 K.M.D.A.

[Signature] 09.1.24
 Superintending Engineer (North)
 Water & Sanitation (GAP) Sector

[Signature] 9/1/24
 Chief Engineer
 Water & Sanitation Sector.
 GAP Wing, KMDA

Lease/License Processing System (IR-LSPS)
South Eastern Railway
Kharagpur Division

APPLICATION DETAILS
 Application ID: SER-KGP-2023-LS-21

Application Details	
Applied For	Lease
Duration (Years)	35
Land Area (In sq. meter)	3832.0
Purpose	Others (Sewage Treatment Plant (Waste Stabilization Pond Type))
Remarks	Necessary application has already submitted for sanction. Total area required for this STP (WSP type) is 14,962 sqm out of which 3132 sqm. is required filling water body for embankment and a parcel of land measuring 700 Sqm. is required for construction of 2 nos. of pump house and Administrative Building
Preferred Payment Mode	One Time-Upfront Payment
ADEN	ADEN/SRC
Applicant Details	
Type of Applicant	State Government Department
Name of Applicant	KMDA
Name of Authorized Signatory	Pritish Halder
Designation	S.E.(North), GAP, KMDA
City	Salt Lake City
State	West Bengal
PinCode	700091
GSTIN	NA
Full Address	1st Floor, Block-D, Unnyan Bhawan, Sector-2, Salt Lake
Phone (STD Code-Phone No.)	null
Mobile	7003753240
Email	kmdagapeb1ee@gmail.com
Location Details	
Railway	SER
Railway Division	KGP
Station Area	
Station	SRC
Revenue Village	Jagacha
Tehsil	null
District	Howrah
State	West Bengal
Location Description	West Bengal

Application Timeline and Status

/WSGAP(KMDA) KMDA-28/44/2023-WSGAP(KMDA)-KMDA

Sr. No.	Activity	Designation	Action Date
1	Party Application	Party	02-11-2023 17:14:18
2	Registration of Application	Sr.DEN/CO	02-11-2023 17:14:18
3	Processing for Joint feasibility survey	SR DEN(East)/KGP	28-11-2023 17:57:11
4	Preparation & upload of Joint Feasibility Survey	ADEN/SRC	11-12-2023 12:43:04
5	Joint Feasibility Survey Report Review	SR DEN(East)/KGP	18-12-2023 11:26:48
6	LLP, LLF and DA Preparation	SSE/D&D/KGP	21-12-2023 13:21:17
7	Joint Feasibility Survey Report Review	SR DEN(East)/KGP	21-12-2023 23:24:35
8	Preparation & upload of Joint Feasibility Survey	ADEN/SRC	21-12-2023 23:26:15
9	Joint Feasibility Survey Report Review	SR DEN(East)/KGP	30-12-2023 13:06:33
10	LLP, LLF and DA Preparation	SSE/D&D/KGP	02-01-2024 11:02:24



JOINT MEMORANDUM

Sub : Joint Inspection in connection with the construction of Gravity Drain around Santragachi Jheel on 29.12.2023.

Ref : (i) Sr. DEN/East/KGP's letter no. W/L- Cell/SRC Jheel /23/45, dt. 07.10.2023.

(ii) Joint memorandum ,dt. 10.10.2023.

In connection with the above we the undersigned inspected the location of gravity drain around the Santragachi Jheel in compliance of Hon'ble NGT.

- (i) The total length of the Gravity Line and Pressure Main will be 4395 mtr.
- (ii) The dia of the pipe will be vary from 100mm to 500mm.
- (iii) Out of 4395mtr. Gravity Line and Pressure Main, in HMC area it will be approx. 1375mtr. And in S.E. Rly. jurisdiction (2025mtr. + 995mtr.) = 3020mtr.
- (iv) Way leave permission is required for laying pipe line of length of 3020mtr. (Gravity Line and Pressure Main)
- (v) The details of length is enclosed as Annexure-A containing 02 pages.
- (vi) Total area of land required for construction of garland drain = $3020 \times 1.00 = 3020\text{sqm}$.
- (vii) Referring joint inspection of dt. 10.10.2023, area required for STP = 14,962 sqm. Hence total area required = $14,962 + 3020 = 17,982\text{ sqm}$.

P. Das
29.12.23

Asstt. Engg. (Civil), EB-1,
GAP Wing, W & S Sector, KMDA.

S. F. Rly
29.12.23
Asstt. Divl. Engineer,
S. F. Rly Santragachi.
সহায়ক বিভাগ সাঁত্রাগাচী.
Asstt. Divl. Engineer.
১০ পূ০ রেলবে, সাঁত্রাগাচী
S. F. Railway Santragachi





GOVERNMENT OF WEST BENGAL
OFFICE OF THE SPECIAL LAND ACQUISITION OFFICER (H.I.T.)
DISTRICT LEVEL BUILDING, GROUND FLOOR,
12, NITYADHAN MUKHERJEE ROAD, HOWRAH - 71101.
Ph. No. : (033) 2641 4380, E-mail : spllaohit@gmail.com

Memo No. : 933 /NGT/Howrah

Date : 22/12/2023

From : The District Magistrate
Howrah

To : Smt. Neelam Meena, IAS

Director, IESWM & Principal Secretary to the Govt. of West Bengal.

Department of Environment

Prani Sampad Bhawan, 5th Floor,

LB-2, Sector-III, Salt Lake, Kolkata-700106.

Sub. : Regarding generation of livelihood by making handicraft items using water hyacinth of Santragachi Jheel.

Ref. : Your letter vide no. EN/2880/3C-09/2023 dated 21-12-2023 bearing the minutes of the First meeting of the Committee vide order dated 19-10-2023 passed by Hon'ble NGT, Eastern Bench in Miscellaneous Application No. 22/2023/EZ in Original Application No.06/2016/EZ (Ref. Santragachi Jheel) chaired by the Chief Secretary, Govt. of WB.

Madam,

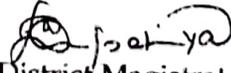
In inviting a reference to the subject mentioned above, this is to inform you that the proposal regarding generation of livelihood by making handicraft items using water hyacinth of Santragachi Jheel has been discussed with the Howrah Municipal Corporation which is willing to explore the opportunity with the help of Saamajik Pahal Foundation, a non-profit organization of Hooghly District.

This is for your kind information and taking necessary action.

Thanking you.

Encl: As cited.

Yours faithfully,

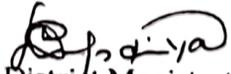

District Magistrate
Howrah

Memo No. : 933/1(1) /NGT/Howrah

Date : 22 /12/2023

Copy forwarded for information and taking necessary action to the Commissioner, Howrah Municipal Corporation.




District Magistrate
Howrah

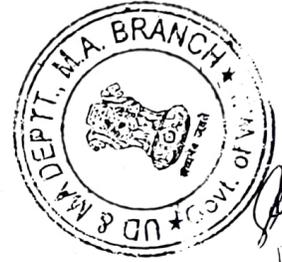


WEST BENGAL BIODIVERSITY BOARD
(Department of Environment, Government of West Bengal)

No 970 /3K(Bio)- 6/2007

Date: 17 /11/2023

To
The Sr. Special Secretary
Department of Urban Development & Municipal Affairs
Nagarayan, DF-8, Sector – I, Salt Lake City,
Kolkata – 700064



Sub: Cleaning and vegetation management of Santragachi Jheel.
Ref: Your letter no.299-Sr. Spl. Secy (NG) dated 05.10.2023

Madam,

Apropos the letter as referred above and as per the decision of the meeting held on 01.11.2023 at Nabanna, I am to forward herewith the proposal as received from Nature Mates for 'Santragachi Wetland vegetation restoration, monitoring and upliftment, during October'23 to Mar'24' along with proposed budget for your kind perusal.

You are requested to sanction the fund for the above activity in case the proposal is found suitable by you. The Board would engage the agency once fund transfer is confirmed from UD&MA.

It is also to mention that though the Board would provide necessary technical guidance, as and when required for the job, but due to severe shortage of staff it would not be possible for the Board to carry out day to day monitoring of the work in field.

Therefore, regular monitoring of the job may be done by UD&MA or HMC in field. Payments would be released by WBBB on validation of report from your end.

The bank details is enclosed.

Thanking you,

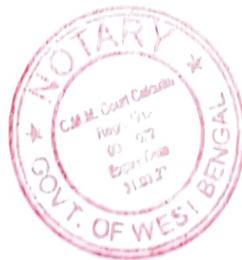


Yours faithfully,

Member Secretary
West Bengal Biodiversity Board

Encl. a/a.

(Field & mail : same, correspondence structure : same as in doc)





AFRICA
WEST AFRICA
TOP WEST AFRICA



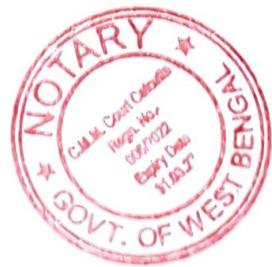








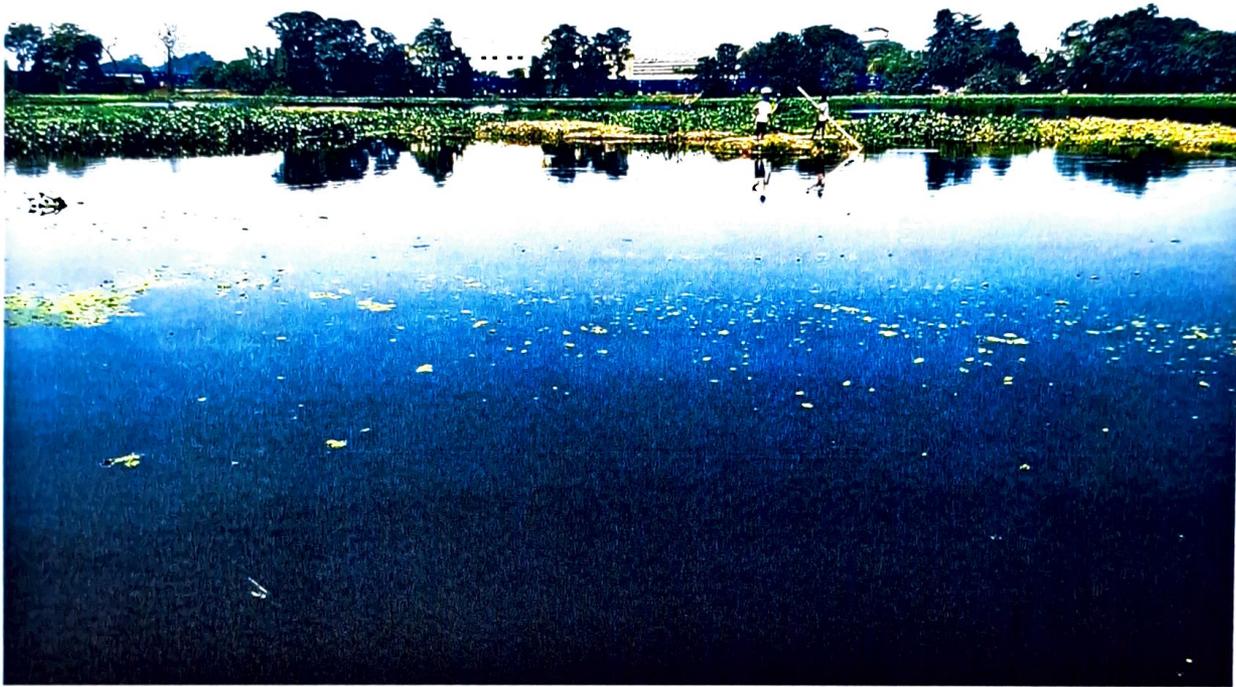






NOTARY
Chaitali Choudhury
Rajghat, Howrah
09824172
Rajghat, Howrah
31.08.27
GOVT. OF WEST BENGAL











NOTARY
Chaitan, Chandan Chakrabarti
Reg. No.
097/2022
Exp. Date
31.03.27
GOVT. OF WEST BENGAL